

**CP NO. 113(ND)/2011  
RT No.25/2016**

Narinder Kumar Bawa

...Petitioner

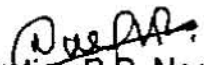
Versus.

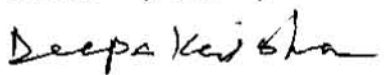
M/s Prakash Communications Ltd. &Ors.

...Respondents

Present: Mr. Narinder Kumar Bawa, petitioner in person.  
Mr. Gaurav Mankotia, Advocate for respondents No.1 to 3.

Mr. Gaurav Mankotia, Advocate submits that today some ceremony in respect of last rites of respondent No. 2 being held in the family. Therefore, he seeks time to file application for impleadment of LRs of deceased respondent No. 2. Matter adjourned for the purpose for 10.01.2017. Let the same be filed at least one day before the date fixed along with affidavit. Mr. Mankotia, Advocate submits that he will also file Power of Attorney for the LRs.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

December 20, 2016  
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